GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 4448 TO BE ANSWERED ON 23rd MARCH. 2021

PROCUREMENT OF FOODGRAINS

4448. SHRI ANUMULA REVANTH REDDY: PROF. SAUGATA RAY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state: (a) the details of procurement of Wheat, Paddy, Pulses and other commodities covered under MSP in the last five years, State-wise and year wise;

(b) the details of steps being taken to increase/ improve procurement from the ten States from where the procurement is minimum and the details of expected increase in procurement under MSP in the next five years from the said States;

(c) whether the FCI and other procurement agencies are reluctant to procure the entire products of farmers;

(d) if so, the details and the reasons therefor; and

(e) the steps being taken to procure all products of farmers in the country?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): State-wise details of wheat, paddy, coarsegrains and pulses procured at MSP for Central Pool during the last five years is at Annexure- I, II, III & IV respectively.

(b) to (e): The procurement policy of Government of India (GOI) is open ended, under which paddy and wheat offered by farmers within the stipulated period, conforming to specifications prescribed in advance by GOI are purchased for Central Pool at Minimum Support Price (MSP) by Food Corporation of India/ State Governments/ State Government Agencies, to help farmers get remunerative price and prevent distress sale. However, if any producer/ farmers get better price in comparison to MSP, he/she is free to sell his/her produce in open market. Coarsegrains are procured at MSP by State Governments as per the procurement plan prepared in consultation with FCI and approved by the Central Government, subject to its distribution by the State Government under National Food Security Act (NFSA)/ Other Welfare Schemes (OWS).

Procurement in a State depends upon multiple factors like Production, Marketable Surplus, MSP, Prevailing Market Rate, Demand & Supply situation and participation of Private Traders etc.

Further, in order to provide remunerative price to the farmers, Department of Agriculture, Cooperation and Farmers Welfare, Government of India implements umbrella Scheme of Pradhan Mantri Annadata Aay SanraksHan Abhiyan' (PM-AASHA), comprising of Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and pilot of Private Procurement and Stockist Scheme (PPSS). Under PM-AASHA, States/UTs are offered to choose either PSS or PDPS in a given procurement season with respect to particular oilseeds crop for the entire State. The pulses and copra are procured under PSS. Only one scheme i.e. PSS or PDPS will be made operational in one State with respect to one commodity. Further, States have the option to roll out Private Procurement and Stockist Scheme (PPSS) on pilot basis is district/ selected APMC(s) of district involving the participation of private stockiest for oilseeds.

The following steps are taken to improve/increase procurement and to ensure that farmers get remunerative price:

i) Before the onset of each marketing season, Department of Food and Public Distribution, Government of India (GOI) holds a consultative meeting with the officials of Food Corporation of India, State Governments and others to make an assessment of availability of wheat and paddy/rice for procurement at MSP based on the prospects of production and market situation.

ii) Minimum Support Price (MSP) operations are given wide publicity through pamphlets, banners, sign boards, radio, TV and advertisements through print & electronic media.

iii) Farmers are made aware of the quality specifications and purchase system, etc. to facilitate bringing their produce conforming to the specifications.

iv) Procurement centres are opened by respective State Government Agencies/ Food Corporation of India, taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation, etc. Large number of temporary purchase centres, in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of farmers.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 4448 DUE FOR ANSWER ON 23.03.2021 IN THE LOK SABHA.

Statewise Procurement of Wheat for Central Pool

(Fig. in LMT)

S.		DWC	DWG	DUG	540	
э. N.	STATES/ UTs	RMS	RMS	RMS	RMS	RMS
п.		2016-17	2017-18	2018-19	2019-20	2020-21
1	Punjab	106.49	117.06	126.92 129.12		127.14
2	Haryana	67.52	74.32	87.84 93.20		74.00
3	UP	7.97	36.99	52.94 37.00		35.77
4	М.Р.	39.92	67.25	73.13 67.25		129.42
5	Rajasthan	7.62	12.45	15.32	14.11	22.25
6	Bihar	0.00	0.00	0.18	0.03	0.05
7	Gujarat	0.00	0.07	0.37	0.05	0.77
8	H.P.	0.00	0.00	0.01	0.01	0.03
9	J&K	0.00	0.00	0.00	0.00	0.00
10	Maharashtra	0.00	0.00	0.00	0.00	0.00
11	Uttrakhand	0.02	0.02	1.10	0.42	0.38
12	Others	0.07	0.08	0.14	0.13	0.11
	TOTAL	229.61	308.24	357.95	341.32	389.92

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 4448 DUE FOR ANSWER ON 23.03.2021 IN THE LOK SABHA.

STATE WISE PADDY PROCUREMENT FOR CENTRAL POOL

(Fig. in LMT)

S. No	STATES	KMS 2015-16	KMS 2016-17	KMS 2017-18	KMS 2018-19	KMS 2019-20
1	A.P.	64.72	55.59	59.70	71.73	82.58
2	TELANGANA	23.57	53.67	54.00	77.46	111.26
3	ASSAM	0.63	0.69	0.53	1.53	3.15
4	BIHAR	18.26	18.42	11.84	14.16	20.02
5	CHANDIGARH	0.24	0.19	0.21	0.19	0.22
6	CHHATISGARH	51.37	60.03	47.87	58.40	77.39
7	GUJARAT	0.01	0.01	0.01	0.14	0.21
8	HARYANA	42.70	53.48	59.58	58.83	64.28
9	Н. Р.	0.00	0.00	0.00	0.00	0.00
10	JHARKHAND	3.03	2.07	2.14	2.28	3.80
11	J&K	0.10	0.12	0.19	0.14	0.15
12	KARNATAKA	0.81	0.00	0.00	0.88	0.61
13	KERALA	5.62	4.53	4.84	6.94	7.09
14	М. Р	12.67	19.61	16.35	20.82	25.97
15	MAHARASHTRA	3.43	4.61	2.67	8.66	17.42
16	ODISHA	50.29	54.18	49.06	65.41	70.57
17	PUNJAB	139.56	164.96	176.61	169.16	162.33
19	NEF (Tripura)	0.00	0.00	0.00	0.10	0.21
20	TAMIL NADU	17.79	2.11	14.87	19.03	32.41
21	UTTAR PRADESH	43.43	35.14	42.90	48.25	56.57
22	UTTRAKHAND	8.93	10.54	0.57	6.89	10.18
23	WEST BENGAL	23.06	28.28	24.60	29.11	27.03
	TOTAL	510.22	568.23	568.54	660.11	773.45

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 4448 DUE FOR ANSWER ON 23.03.2021 IN THE LOK SABHA.

				Fig in MTs, as on 08.03.2021					
KMS	COMMODITY	GUJARAT	HARYANA	KARNATAKA	M.P.	MAH.	U.P	TOTAL	
2015 -16	JOWAR	-	-	7129	4949	16569	-	28647	
	BAJRA	-	5050	-	-	-	-	5050	
	MAIZE	•	-	-	22346	11		22357	
	RAGI	-	- 1	203769	-	-	-	203769	
	Total	-	5050	210898	27295	16580	-	259823	
2016-17	JOWAR	-	-	-	-	3733	-	3733	
	BAJRA	-	6341	-	-	-	-	6341	
	MAIZE			-	50000	12180	-	62180	
	RAGI	-	-	-	-	-	-	0	
	Total	-	6341	-	50000	15913	-	72254	
2017-18	JOWAR	-	-	-	-	2668	-	2668	
	BAJRA	-	20000	-	-	-		20000	
	MAIZE	-	-	-	-	47794		47794	
	RAGI		-	-	-	-		0	
	Total	-	20000	-	-	50462	-	70462	
2018-19	JOWAR	•	-	1130	-	10963	-	12093	
	BAJRA	891	98574	-	-	-	-	99465	
	MAIZE	-	-	-	-	6987	5116	12103	
	RAGI	-	-	94390	-	•	-	94390	
	Total	891	98574	95520		17950	5116	218051	
2019-20	JOWAR (Kharif)	-	-	838	5469	1468		7775	
	JOWAR (Rabi)	-	-	8418		7145	-	15563	
	BAJRA	•	100000	- *	76	-		100076	
	MAIZE (Kharif)	-	-	-	-	19	25	44	
	MAIZE (Rabi)	-	-	-	-	115094	•	115094	
	RAGI	-	-	193243	-	-	-	193243	
	Total	-	100000	202499	5545	123726	25	431795	

STATE WISE PROCUREMENT OF COARSEGRAINS

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 4448 FOR ANSWER ON 23.03.2021 IN THE LOK SABHA.

STATEWISE DETAILS OF PULSES PROCURED DURING LAST FIVE YEARS

Year					(figures in MT)
Staes/Commodity	2016-17	2017-18	2018-19	2019-20	2020-21
GRAM			2 700 420 40		
ANDHRA PRADESH		-	2,769,430.16	776,406.21	2,158,434.06
GUJARAT		•	91,982.65	3,470.85	127915.
HARYANA		•	91,000.00	17,914.75	124031.5
KARNATAKA		-	-	207.60	10636.40
MADHYA PRADESH		•	135,422.10	33.40	101843.4
MAHARASHTRA		•	1,611,972.09	576,745.58	706313.62
RAJASTHAN		-	194,726.89	22,392.32	385878.82
TELANGANA			579,972.38	120,398.31	615716.88
UTTAR PRADESH		-	50,000.00	34,500.00	47600
MASOOR	-		14,354.05	743.40	38498.18
MADHYA PRADESH		-	246,943.85	56,237.87	1,433.88
UTTAR PRADESH		•	233,245.61	56,075.02	1433.68
	-		13,698.24	162.85	0.2
MOONG	219333.98	407,309.18	306,960.29	166,051.49	20,842.13
ANDHRA PRADESH	3665.6	2,358.65	1,846.25	13,622.35	
GUJARAT	77.44	-	1,978.60	2,071.90	
HARYANA	1069.35	-	224.90	1,065.90	1099.65
KARNATAKA	5052.35	21,758.40	28,950.00	5,874.21	-
MADHYA PRADESH	8715.39	111,000.00	3,037.46	-	
MAHARASHTRA	7275.37	5,262.35	18,230.48	4,272.23	559.74
ODISHA	-	1,405.99	2,675.11	6,148.19	7,011.38
RAJASTHAN	190068.65	262,203.84	236,277.28	121,669.07	12,024.46
TAMILNADU	-	-	364.90	5,452.74	146.90
TELANGANA	3409.83	3,319.95	13,375.31	5,874.90	
TOOR	1361951.8	873,758.62	291,000.87	729,967.73	10,887.61
ANDHRA PRADESH	584.15	55,600.00	4,680.27	61,308.23	93.85
GUJARAT	176884.43	69,986.72	32,541.70	19,272.89	554.95
KARNATAKA	344116.72	336,154.15	125,938.10	304,696.75	8,969.05
MADHYA PRADESH	104182.38		3,154.96		0,000100
MAHARASHTRA	519490.98	336,717.75	53,985.94	204,183.13	1,237.81
ODISHA	-	-		98.34	1,237.01
TAMILNADU	· ·		399.90	502.25	31.95
TELANGANA	216322.37	75,300.00	70,300.00	139,906.14	31.95
UTTAR PRADESH	370.8	-		-	-
URAD	-	292,413.90	560,980.85	18,373.23	497.40
ANDHRA PRADESH		13,600.00	79,656.00	12,797.05	137.16
GUJARAT		19,878.40	9,409.75	88.85	-
KARNATAKA		13,090.50	10.10	00.00	-
MADHYA PRADESH		15,747.65	345,000.00	· · · · ·	
MAHARASHTRA		58,663.95			-
ODISHA	<u> </u>	50,003.99	11,374.09	10.11	137.16
RAJASTHAN	<u>+</u>	130,905.00	4,216.77	1,103.00	-
TAMILNADU		130,805.00	77,444.94	26.50	-
TELANGANA		44 470 44	1,547.86	3,385.92	
UTTAR PRADESH		11,170.41	2,578.39	961.80	-
WEST BENGAL	<u> </u>	22,567.99	29,742.95	-	-
Grand Total	1594005.0	6,790.00			•
	1581285.8	1,573,481.70	4,175,316.02	1,747,036.53	2,191,734.84